


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422/ (IB)/2017
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Aashish Jain Doria For Suleera & Suleera	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent absent. As seen in the order passed on the last date of hearing, the respondent counsel submitted that they are intending to settle the matter with the petitioner and they also made an undertaking to pay the amount claimed by the petitioner on 16.10.2017. Since there is no representing on behalf of the respondent today, I am inclined to grant time for their appearance and for making submissions in this regard. Counsel for petitioner is directed to inform the next date of hearing to the respondent. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)